

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-60/2008/5666/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Rini Bharali,  
i/c District & Sessions Judge,  
Karbi Anglong.

Dated Guwahati the <sup>rd</sup> 23 June, 2023.

Sub: **Casual Leave and Station leave permission.**

Ref:- Your letter Nos. DJKA/2023/8787 and DJKA/2023/8788 dated 20.06.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **(a) casual leave on 19.06.2023 alongwith station leave permission and (b) station leave permission, with the official vehicle, at own cost, from the evening of 23.06.2023 till the morning of 26.06.2023**, has been granted. The next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

*sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-60/2008/5667/A, dated** , 23-06-2023

Copy to:

1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

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